

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 04.05.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 30.04.2019 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of hearing</b>
<b>1.</b>	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr.  <b>With</b>	01.05.2019	12.07.2019
<b>2.</b>	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors.  <b>With</b>	01.05.2019	12.07.2019
<b>3.</b>	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors.  <b>With</b>	01.05.2019	12.07.2019
<b>4.</b>	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr.  <b>With</b>	01.05.2019	12.07.2019
<b>5.</b>	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors.  <b>With</b>	01.05.2019	12.07.2019
<b>6.</b>	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors.  <b>With</b>	01.05.2019	12.07.2019
<b>7.</b>	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	01.05.2019	12.07.2019

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**By Order**  
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**Registrar**